

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
UNSTARRED QUESTION NO. 204
ANSWERED ON MONDAY, 22/07/2024/ ASHADHA 31, 1946 (SAKA)
Pradhan Mantri MUDRA Yojana

204. SHRI ARUN KUMAR SAGAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has launched the Pradhan Mantri MUDRA Yojana;
- (b) if so, the details thereof;
- (c) whether the people of Uttar Pradesh particularly Shahjahanpur Parliamentary Constituency have been benefited from the said scheme; and
- (d) if so, the details thereof as on date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): Pradhan Mantri Mudra Yojana (PMMY) was launched on 08.04.2015 to extend collateral free institutional credit upto Rs.10 lakh to be provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs).

The objective of the Scheme is to provide access to institutional finance to unfunded micro/small business units for income generating activities in the manufacturing, trading, service sectors and also for activities allied to agriculture across three loan products, viz. Shishu (loans upto Rs. 50,000/-), Kishor (loans above Rs. 50,000/- and upto Rs. 5 lakh) and Tarun (loans above Rs. 5 lakh and upto Rs. 10 lakh). Any individual, who is otherwise eligible to take a loan and has a business plan for small business enterprise can avail loan under the Scheme.

As per data uploaded by MLIs on the MUDRA portal, more than 48.78 crore loans amounting to Rs. 29.79 lakh crore have been sanctioned as on June, 2024, since inception of the Scheme.

(c) and (d): As per data uploaded by MLIs on the MUDRA portal, more than 4.80 crore loans amounting to Rs. 2.87 lakh crore have been sanctioned in the state of Uttar Pradesh as on June, 2024, since inception of the Scheme.

Parliamentary Constituency-wise data is not maintained for loans sanctioned under PMMY Scheme. However, more than 2.75 lakh loans amounting to Rs. 2,153 crore have been sanctioned under MUDRA Yojana in Shahjahanpur District of Uttar Pradesh as on June, 2024, since inception of the Scheme.
